

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4213
(To be answered on the 19th March 2020)**

SEAPLANES UNDER UDAN SCHEME

4213. SHRI DUSHYANT SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is planning to launch seaplanes under UDAN Scheme and if so, the details of the routes proposed for seaplanes under UDAN scheme;
- (b) the number of aerodromes to be developed for seaplanes in next three years and the cost associated with the development of aerodromes;
- (c) whether the major dams can be used for seaplanes; and
- (d) if so, the safety concerns regarding the use of dams for seaplanes and the steps taken to mitigate the risks attached?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a): Airport Authority of India (AAI), the Implementing Agency, has awarded Regional Connectivity Scheme (RCS) Routes for operation of RCS flights from 10 Water Aerodromes. Details of these Water Aerodromes are at Annexure.

(b): Cabinet Committee on Economic Affairs approved a proposal on 06 March, 2017 for revival of existing un-served / underserved airports / airstrips of the State Governments, Airports Authority of India and Civil Enclaves at an estimated cost of Rs. 4500 Crore. An airport /airstrip /helipad /heliport /water aerodrome which is included in the awarded routes of RCS - UDAN and requires upgradation/development for commencement of RCS operations, is developed under "Revival of unserved and underserved airports" scheme, subject to firm commitment from airline operators as well as from the State Governments for providing various concessions. Approximate cost of development of these 10 Water Aerodromes is Rs. 360 crores.

(c) and (d): Yes Sir. However, RCS - UDAN is market driven scheme. The interested airlines based on their assessment of demand on particular routes submit their proposals at the time of bidding under RCS - UDAN from time to time. Further, Directorate General of Civil Aviation has issued Civil Aviation Requirements Section 4 - Aerodrome Standards & Licensing, Series 'F', Part IV on procedures and requirements for licensing of Water Aerodrome.

Statement regarding details of Water Aerodrome awarded under Regional Connectivity Scheme (RCS) – UDAN (Ude Desh ka Aam Nagrik) version 3.0, referred to in reply of Lok Sabha Unstarred Question No. 4213 for answer on 19.03.2020

S.No.	Name of Water Aerodrome	State / UT (where the Water Aerodrome is located)	Selected Airline Operator
1.	Statue of Unity, Sardar Sarovar Dam	Gujarat	M/s SpiceJet Limited
2.	Sabarmati River Front, Ahmedabad.		M/s SpiceJet Limited
3.	Shatrunjay Dam		M/s SpiceJet Limited
4.	Umrangso Reservoir	Assam	M/s SpiceJet Limited
5.	Guwahati River Front		M/s SpiceJet Limited
6.	Nagarjuna Sagar	Telangana	M/s Turbo Aviation Private Limited
7.	Long Island	Andaman & Nicobar Islands	M/s SpiceJet Limited
8.	Neil Island (Shaheed Dweep)		M/s SpiceJet Limited
9.	Havelock Island (Swaraj Dweep)		M/s SpiceJet Limited
10.	Prakasam Barrage	Andhra Pradesh	M/s Turbo Aviation Private Limited

